



TAMIL NADU GOVERNMENT GAZETTE

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Part II—Section 2

**Notifications or Orders of interest to a section of the public
issued by Secretariat Departments.**

NOTIFICATIONS BY GOVERNMENT

FINANCE DEPARTMENT (Salaries)

ENGAGE THE CONSULTANCY SERVICES OF THE INDIAN INSTITUTE OF TECHNOLOGY, MADRAS
UNDER THE TAMIL NADU TRANSPARENCY TENDERS ACT

[G.O.Ms. No. 176, Finance (Salaries), 19th June 2017, Aani 5, Heyvilambi, Thiruvalluvar Aandu-2048.]

No. II(2)/FIN/491(e)/2017.

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies to engage the consultancy services of the Indian Institute of Technology, Madras for preparing Detailed Project Report (DPR) with all relevant studies for the Development of Infrastructure at Cuddalore Minor Port by the Tamil Nadu Maritime Board.

K. SHANMUGAM,
Additional Chief Secretary to Government.